



File No. 10/03/2016-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 7th February 2017

ORDER


There shall be Special Bench on 8th February 2017 to attend the matters listed before Shri Vijai Pratap Singh, Member (Judicial) and Shri S. Vijayaraghavan, Member (Technical). The Special Bench shall comprise of:

NCLT, Special Bench at Kolkata

1. Chief Justice (Retd.) Shri M.M. Kumar, President
2. Shri Vijai Pratap Singh, Member (Judicial)

This is in modification of Order of even number dated 05.07.2016 for 8th February 2017 only.

By Order of the National Company Law Tribunal.


(Shiv Ram Bairwa)
Registrar, NCLT
Telephone: 24363451

Copy to:-

1. P.A. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal, New Delhi.
4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/ Gauhati/Hyderabad.
5. PPS to Secretary, Ministry of Corporate Affairs, New Delhi.
6. PS to Joint Secretary, MCA, New Delhi.
7. NCLT web site/ Notice Board.
8. The Institute of Chartered Accountants of India, ITO, New Delhi.
9. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
12. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
13. Bar Council, New Delhi/Mumbai.